Electoral Rolls with 'NIL' voters in respect of 173 polling stations in 13 Assembly Constituencies presumed to be having large concentration of foreign nationals including Bangladeshis. On invitation for submission of claims for inclusion in the Electoral Rolls, 49,799 applications were received out of which only 17,271 claims were found to be in order and were accepted. The final Electoral Rolls have been published for all 70 Assembly Constituencies of Delhi.

Inconvenience caused to Public due to Traffic diversions

1139. SHRI VIREN J. SHAH: SHRI PRAMOD MAHA-JAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- case (a) whether it is a fact that a great inconvenience is caused to thousands of office goers and other public particularly ladies and children who have to travel long distance even during peak traffic hours when traffic diversions and restrictions are imposed on account of visits of VIPs and VVIPs including dignitaries to samadhis of foreign departed leaders to pay homage on their birth and death anniversaries at Rajghat Samadhi Complex, New Delhi;
 - (b) whether it is also a fact that the behaviour of police officials posted at traffic intersections on the routes to check and divert traffic is more deplorable and cause of great inconvenience to the public; and
- (c) if so, what steps Government propose to take to carve out separate VVIPs routes to Rajghat Samadhi Complex and other areas where VIP or VVIP visit to avoid inconvenience to public and traffic chaos which occurs frequently in New Delhi?

THE MINISTER OF **STATE** IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) While imposing traffic restrictions. the endeavour of the police always is to cause minimum inconvenience to the public.

- (b) The Police Officials posted at traffic intersections for checking and diverting traffic and assisting the road users with proper diversions and directions are briefed to be polite and courteous in their behaviour.
- (c) Wherever possible, the Delhi Police carve out separate routes for VVIPs keeping in view the security needs

Dissolution of GNLF run Hill Council

- 1140. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the general council of GNLF run Hill Council set up under the Darieeling accord of 1988 has been dissolved resolving to replace it with a fullfledged State; and
- (b) if so, what are the political implications involved and what is the reaction of Government with regard thereton? The Man Take John Services

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) The General Council of the Darjeeling Gorkha Hill Council has not been dissolved.

(b) Does not arise

Autonomous status to J&K

1141. SHRI V. NARAYANA-SAMY: Will the Minister of HOME AFFAIRS be pleased to state : ' >

(a) whether it is a fact that Government has decided to give autonomous status to Jammu and Kashmir; and

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(b) if so what are the salient features of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) No. Sir.

(b) In view of the above, question does not arise

Hiring of militants by Pakistan from other countries

1142. SHRI V. NARAYANA-SAMY:

> SHRI BISHAMBHAR NATH PANDE:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether Government are aware of a report appearing in the Hindustan Times dated the 9th April, 1993 that Pakistan is hiring militants and mercenaries from other countries to escalate terrorism in Punjab and Kashmir;
- (b) if so, the steps taken by Government to curb that;
- (c) whether Government have taken up the matter with that country to put down terrorism immediately; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) The Govt. have heightened the vigil on international border and paramilitary forces have been equipped with sophisticated border surveillance equipments to check infiltration of these mercenaries into India. (c) and (d) The Govt. is making all the possible diplomatic efforts to effectively check Pak designs.

Approval to new Bye-laws for collection of property tax by MCD

- 1143. DR. SANJAYA SINH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Municipal Corporation of Delbi has approved new bye-laws for the collection of Property Tax in Delhi; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) No, Sir.

(b) Question does not arise in view of (a) above.

Gun licence to Memon brothers from Haryana

- 1144. SHRI J.P. JAVALI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government are aware that one of the Memon brothers and an accomplice Dosa had secured their gun licences in Sirsa in Haryana and got them renewed at Hubli, Karnataka in 1991;
 - (b) if so, the details thereof; and
- (c) what action has been taken against persons involved in this deal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI RAJESH PILOT): (a) to (c) Facts are being ascertained and will be laid on the Table of the House.